

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:218  
ANSWERED ON:01.12.2004  
MASHELKAR COMMITTEE ON REGULATORY ISSUES  
Chowdhury Shri Adhir Ranjan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

referring to the reply given to Unstarred Question No. 2279 on 6.8.2003 and state:

- (a) whether Dr.R.A.Mashelkar Committee has made any efforts to consider the views of small scale bulk drugs units while looking into various regulatory issues;
- (b) if so, the details thereof ;
- (c) whether large scale unit lobbies have been successful in imposing their view points which involve financial burden on small scale units ; and
- (d) if so, the details of small units visited by this Committee and the steps taken by them to protect the interest of the common man and support the small scale units in its efforts to lower prices of medicines?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) & (b): During the deliberation of Dr.Mashelkar Expert Committee constituted by Ministry of Health and Family Welfare under the Chairmanship of Dr.R.A.Mashelkar to undertake `A comprehensive Examination of Drug Regulatory Issues, including the problem of Spurious Drugs`. The views of small scale bulk drugs units were not obtained.

(c) & (d) Question does not arise. The terms of reference of the Mashelkar Committee did not include issues related to prices of medicines and support to small scale units. The committee did not undertake visits to any drugs manufacturing unit but the representatives of drug industry were members of the said Committee and their views were taken into account by the Committee.